

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 1193 of 2020

Shrad Kumar Joshi @ S K Joshi Petitioner

Vs.

General Manager Personnel Directorate, BCCL & Ors. ... Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Birendra Kumar, Advocate

For the Resp.-BCCL : Mr. Vijay Kant Dubey, Advocate

06/08.09.2021 As prayed, put up this case on 28.09.2021.

(Dr. S.N. Pathak, J.)

Punit/-